

(a) whether Government have stopped approving the water supply schemes in rural areas;

(b) if so, the reasons thereof; and

(c) if not, whether Government have revised the norms for providing various drinking water facilities in rural areas ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :

(a) No, Sir.

(b) Does not arise.

(c) No, Sir.

Sugar Factories in Cooperarive Sectors in Haryana

3871. SHRI DHARAMPAL SINGH MALIK : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether there is any proposal under consideration of Government to set up sugar factories in Cooperative Sector in Haryana during 1985-86 and 1986-87;

(b) if so, the details of the proposal;

(c) the sites selected for the purpose; and

(d) funds allocated by Central Government for the purpose ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) to (c). An application for grant of an industrial licence for the establishment of a new sugar factory in the Cooperative Sector at Teh. Fatehabad, Distt. Hissar, (Haryana) duly recommended by the State Government was recieved. As the proposal did not contain complete information regarding cane availability irrigation potential etc., the State Government were requested to furnish the same. This case will be examined on receipt of the said information in accordance with the prescribed licencing guidelines.

(d) Question does not arise at this stage.

ICAR's Research Centre on Temperate Fruits in Garhwal

3872. SHRI CHANDRA MOHAN SINGH NEGI : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether the Indian Council of Agricultural Research has sanctioned a Research Station for temperate Fruits at Bharsar in Pauri Garhwal during the Sixth Five Year Plan;

(b) whether research work has been started there;

(c) what is the research outcome of this Research Sub-Station;

(d) whether the Indian Council of Agricultural Research is planning to convert this Sub-Station into a Central Institute of Temperate Horticulture during the Seventh Five Year Plan at Bharsar in Pauri Garhwal; and

(e) if so, when this will be done ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) Yes, Sir.

(b) and (c). Negotiations with the State Government for acquisition of land and other facilities for setting up this Station have been initiated. Since the Research Station is still to be set up, no research work has been taken up as yet at this Centre.

(d) No, Sir.

(e) Does not arise.

Establishment of Television Programme Production Centre

3873. SHRI C. P. THAKUR : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Patna being the capital of second largest State has remained neglected so far as the establishment of Television Programme Production Centre is concerned; and

(b) If so, whether Government are doing any thing in this direction ? [English]

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) and (b). Action has been initiated for establishment of a TV Programme Production Centre, at Patna.

Closing of Companies due to Lock-outs and Strikes

3874. PROF. K. V. THOMAS : Will the Minister of LABOUR be pleased to state :

(a) how many public and private sector companies were closed due to lock-outs in 1984;

(b) how many public and private sector companies were closed due to strikes in 1984; and

(c) steps Government have taken to open these companies ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) to (c). Under the Industrial Disputes (Amendment) Act, 1982, there can be no permanent closure due to strikes and lockouts. According to the information maintained by the Labour Bureau during 1984, there were 1542 strikes and 342 lock-outs.

[Translation]

Facility to Sportsmen to Purchase House at Khelgram

3875. SHRI DALBIR SINGH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government propose to give some facilities to the sportsman for the purchase of the houses built at "Khelgram" during Asiad; and

(b) if so, the details thereof ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :

(a) No, Sir.

(b) Does not arise.

Increase in Price of Milk

3876. SHRI C. MADHAV REDDY : Will the Minister of AGRICULTURE AND RURAR DEVELOPMENT be pleased to state :

(a) how many times prices of different grades of milk have been increased by Mother Dairy/DMS and reasons thereof;

(b) how many times have prices of milk paid to farmers round Delhi increased by above two Government Dairies and for milk supplied from far away places like Gujarat/Indore;

(c) what is the average percentage of imported milk produced used in toned milk in Delhi by two Dairies and cost prices thereof; and

(d) whether increase in Delhi Milk prices has any link to the operations of Amul ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) Since 1981 Mother Dairy has increased the price of toned milk four times and full cream milk five times. During that period Delhi Milk Scheme has increased the price of toned milk and the standardised milk two times each.

Increase in selling prices of milk was necessitated due to increase in the cost of raw milk and other inputs which resulted in increase in the cost of production of milk.

(b) Since 1981 Delhi Milk Scheme has increased the price of milk procured from the cooperative dairy federations of U.P., Haryana, Punjab, Rajasthan and the cooperatives societies in the cattle colonies of Delhi eleven times. Information in respect of Mother Dairy is being collected and will be laid on the Table of the House.

(c) The commodities supplied by the Indian Dairy Corporation to the two dairies for recombination into milk is both indigenous and imported. It is not, therefore, possible to indicate the average percentage of imported milk products used in toned milk by the two dairies in Delhi.